GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.863

TO BE ANSWERED ON THE 26TH JUNE. 2019

MANUFACTURING DEFENCE EQUIPMENTS

863. MOHAMMED FAIZAL P.P.:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the country has become highly dependent on imported weapons and defence equipments;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating on taking steps to make the country self-reliant with regard to defence equipments and weapons; and
- (d) if so, the details thereof?

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(a) to (d): Capital procurement of defence equipment is undertaken from various domestic as well as foreign vendors, based on operational requirements of the Armed Forces, the availability or capacity to produce the equipment in India and abroad, to keep the Armed Forces in a state of readiness to meet the entire spectrum of security challenges.

During the last four financial years (2015-16 to 2018-19), 135 contracts have been signed with Indian vendors and 75 contracts have been signed with foreign vendors for capital procurement of defence equipment for Armed Forces. The defence equipment contracted with foreign vendors during this period include aircrafts, helicopters, missiles, rockets, artillery guns, assault rifles, navy vessels, simulators and ammunitions.

Government is pursuing initiatives to achieve higher levels of indigenisation and self-reliance in the defence sector by harnessing the capabilities of the public and private sector industries in the country. These measures include according priority and preference to procurement from Indian vendors and liberalization of the licensing regime. Defence Procurement Procedure (DPP) accords the highest priority to Buy Indian (Indigenously) Designed Developed and Manufactured (IDDM). The 'Make' procedure has been simplified with provisions for earmarking projects not exceeding development cost of Rs.10 crores (government funded) and Rs.3 crores (Industry funded) for Micro, Small and Medium Enterprises (MSMEs); and with provisions for involving private industry as production agencies and technology transfer partners. Government has also promulgated the policy on Strategic Partnership in the Defence Sector to encourage broader participation of the private sector in manufacture of major defence platforms and equipment.
